

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 5367-5368 OF 2005

PRINCIPAL SECY., GOVT. FIN. & PLAN. DEPT., A.P Appellant (s)

VERSUS

A.P. PENSIONERS SAMAJ & ORS. Respondent(s)

(With appln(s) for vacating stay, directions, early hearing and office report)

Date: 15/01/2014 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE J. CHELAMESWAR  
HON'BLE MR. JUSTICE M.Y. EQBAL

For Appellant(s) Mr. Anoop G. Choudhari, Sr. Adv.  
Mr. D. Mahesh Babu, Adv.  
Ms. Suchitra Hrangkhawl, Adv.  
Mr. Amjid Maqbool, Adv.  
Mr. Amit K. Nain, Adv.  
Mr. Aditya Jain, Adv.  
Mr. Ramakrishna Rao, Adv.

For Respondent(s) Mr. S. Balakrishnan, Sr. Adv.  
Mr. R.N. Keshwani, Adv.  
Mr. Ram Lal Roy, Adv.  
  
Mr. Krishnan Venugopal, Sr. Adv. (Not present)  
Mr. Chava Badri Nath Babu, Adv.  
Mr. V.V. Rayudu, Adv.  
Mr. Bimal Roy Jad, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List after two weeks.

(O.P. Sharma)  
Court Master

(M.S. Negi)  
Assistant Registrar